

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TMA/42/KOB/19 IN (MA/450/IB/2018(CB) REMANDED. in CP/689/IB/2017/(C.B.)
SECTION	SEC 43(1) & 66 IBBI.
NAME OF PARTIES	RAVINDRA BELEYUR (ERSTWHILE RP FOR MERCHEM LTD.) V/S MERCHEM LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	MS. SAMYUKTHA
RESPONDENTS ADVOCATE/ PROFESSIONAL	RAVI RAJAGOPALAN, SR RAGHUNATHAN.

24th JULY 2024

## O R D E R

**TMA/42/KOB/19 IN (MA/450/IB/2018(CB) REMANDED. in CP/689/IB/2017/(C.B.)**

Learned Counsel, Mr. Ravichandran appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Alladi Rahul appears on behalf of R2 to R4 through virtual mode.

At the request of both sides, list this matter on **19.08.2024** for final hearing. Both parties are directed to remain present on the next date of hearing to argue the matter.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**